GOVERNMENT OF INDIA MINISTRY OF AGRICULTURE AND FARMERS WELFARE DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

LOK SABHA UNSTARRED QUESTION NO.647 TO BE ANSWERED ON THE 25TH JUNE. 2019

RAINFED AREA DEVELOPMENT SCHEME

647. SHRI ANTO ANTONY:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether the Government is implementing a scheme called Rainfed Area Development (RAD) Scheme in the country and if so, the details and the salient features of the programme;
- (b) whether the Government has any statistics regarding the funds released to various States under RAD Scheme; and
- (c) if so, the details of such funds released to various States, State-wise?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

(a): Yes Sir, Rainfed Area Development (RAD) Scheme is being implemented as a component of National Mission for Sustainable Agriculture (NMSA) since the year 2014-15 in the country. The salient feature of RAD is to promote Integrated Farming System (IFS) for enhancing productivity and minimizing risks associated with climatic variability.

Under this system, crops are integrated with activities, such as, horticulture, livestock, fisheries, agro-forestry, apiculture, green house, water harvesting and management, vermi compost, silage making, village level storage & processing units undertaken on a cluster basis. Since inception of the scheme, an area of 3.85 lakh ha has been brought under Integrated Farming System.

(b) & (c): A sum of Rs. 1121.00 crore have been released to States since inception to 2018-19. State-wise details are annexed. During 2019-20 an outlay of Rs 250 crore is provided for implementation of Rainfed Area Development scheme in the country.

Annexure to the Lok Sabha USQ No. 647 for reply on 25.06.2019

State-wise details of funds released under Rainfed Area Development (RAD) in the last 5 years.

(Rs. in crores)

			2015-		2017-	2018-	
S.No.	State	2014-15	16	2016-17	18	19	Total
1	Andhra Pradesh	13.00	19.50	18.00	20.00	17.50	88.00
2	Telangana	10.00	12.60	9.60	9.00	4.20	45.40
3	Bihar	5.00	2.50	0.00	1.13	0.97	9.60
4	Chhattisgarh	11.44	5.50	2.40	6.00	6.50	31.80
5	Gujarat	22.50	5.00	5.46	8.00	11.60	52.60
6	Haryana	0.00	1.57	0.00	0.00	0.00	1.60
7	Jharkhand	10.00	6.02	7.00	5.60	6.71	35.30
8	Karnataka	15.00	5.00	4.00	7.50	5.54	37.00
9	Kerala	5.00	1.50	0.00	0.78	0.00	7.30
10	Madhya Pradesh	24.98	11.00	0.00	2.00	0.00	38.00
11	Maharashtra	40.00	25.00	26.63	17.50	25.00	134.10
12	Odisha	13.00	15.27	18.35	13.48	20.93	81.00
13	Rajasthan	25.00	0.00	0.00	0.00	0.00	25.00
14	Tamil Nadu	30.00	31.83	33.50	40.00	35.50	170.80
15	Uttar Pradesh	20.00	11.82	16.43	20.00	25.08	93.30
16	West Bengal	5.00	6.00	10.51	9.92	8.00	39.40
17	Himachal Pradesh	7.58	7.00	6.83	7.30	8.00	36.70
18	Jammu & Kashmir	2.50	1.00	0.00	0.50	1.00	5.00
19	Uttarakhand	7.00	7.00	8.00	6.45	8.00	36.50
20	Assam	3.00	0.00	0.00	0.69	0.00	3.70
	Arunachal						
21	Pradesh	4.73	3.00	4.00	0.00	1.20	12.90
22	Manipur	5.00	3.50	4.25	1.38	0.00	14.10
23	Meghalaya	4.84	1.50	1.50	1.95	3.99	13.80
24	Mizoram	4.88	3.00	6.53	9.50	7.00	30.90
25	Nagaland	5.46	6.00	9.00	11.00	9.00	40.50
26	Sikkim	4.60	1.04	3.00	1.00	2.40	12.00
27	Tripura	4.50	3.50	5.20	5.32	6.00	24.50
	Total	304.00	196.65	200.19	205.99	214.12	1121.00
